

Email

No. Estt.16/ 1282 /2017.
Chief Metropolitan Magistrate's,
Office, Esplanade, Mumbai.

Date :- 14-09-2017

OFFICE ORDER

Sub. - Holiday Remand Court for producing Juvenile in conflict with Law

Ref. - Hon'ble High Court Letter No.A(Spl)/Misc/129/2014
dtd.16.05.2014

As per the present practice the Juvenile in conflict with Law is produced before the Holiday Remand Court presided over by the Regular Magistrate for the purpose of Remand instead of producing him/her before the Juvenile Justice Board. In this respect, the Hon'ble High Court has issued the guidelines which are incorporated in the above referred letter.

As per the said guidelines, the production of Juvenile in conflict with Law before the Regular Magistrate is contrary to the provisions of Juvenile Justice (Care & Protection of Children) Act-2000. As per Section 5(2) of the said act, the Juvenile in conflict with law has to be produced before the Member of the Board when the Board is not sitting. Therefore on holiday or whenever Juvenile Justice Board is not sitting, the Juvenile in conflict with law has to be produced before the Principal Magistrate/Member of Juvenile Justice Board for remand or other purpose.

In view of the said guidelines, henceforth, the Juvenile in conflict with law should not be produced before the Regular Magistrate attending the Remand Court Duty on holidays but he/she should be produced before the Principal Magistrate/Member of Juvenile Justice Board for Remand on Sundays & holidays at Juvenile Justice Board, Umerkhadi, Mumbai. The remand of the Juvenile in conflict with law shall be entertained only by the Principal Magistrate/Member of Juvenile Justice Board on Sundays and Holidays.


The following arrangement is made for attending the remand of the Juvenile in conflict with law on Sundays & Holidays between 11.00 a.m. to 02.00 p.m. during the month of OCTOBER TO DECEMBER, 2017 by the Principal Magistrates of Juvenile Justice Board (City & Suburban),/ Members of the Juvenile Justice Board (City & Suburban).

| Dates | Name of the Principal Magistrate/Member of the Juvenile Justice Board | Place of attending the Holiday Remand Duty |
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| <u>OCTOBER-2017</u> | | |
| 01.10.2017 | Shri. Dipak Chattopadhyay, Member of Juvenile Justice Board (City), Umerkhadi, Mumbai. | Juvenile Justice Board, Umerkhadi, Mumbai |
| 02.10.2017 | Shri. P. R. Shinde, Principal Magistrate, Juvenile Justice Board (City), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 08.10.2017 | Ms. Madhu Madhavan, Member of Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 14.10.2017 | Ms. Pournima Kulkarni, Member of Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 15.10.2017 | Smt. Arokia Mary Chettiar, Member of Juvenile Justice Board (City), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 16.10.2017 | Smt. J. V. Pekhale-Purkar, Metropolitan Magistrate, 21 st Court, Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 17.10.2017 | Shri. Dipak Chattopadhyay, Member of Juvenile Justice Board (City), Umerkhadi, Mumbai. | Juvenile Justice Board, Umerkhadi, Mumbai |
| 18.10.2017 | Shri. P. R. Shinde, Principal Magistrate, Juvenile Justice Board (City), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 19.10.2017 | Ms. Madhu Madhavan, Member of Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 20.10.2017 | Ms. Pournima Kulkarni, Member of Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 21.10.2017 | Smt. Arokia Mary Chettiar, Member of Juvenile Justice Board (City), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 22.10.2017 | Smt. J. V. Pekhale-Purkar, Metropolitan Magistrate, 21 st Court, Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |

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| 29.10.2017 | Shri. Dipak Chattopadhyay, Member of Juvenile Justice Board (City), Umerkhadi, Mumbai. | Juvenile Justice Board, Umerkhadi, Mumbai |
| <u>NOVEMBER - 2017</u> | | |
| 04.11.2017 | Shri. P. R. Shinde, Principal Magistrate, Juvenile Justice Board (City), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 05.11.2017 | Ms. Madhu Madhavan, Member of Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 11.11.2017 | Ms. Pournima Kulkarni, Member of Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 12.11.2017 | Smt. Arokia Mary Chettiar, Member of Juvenile Justice Board (City), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 19.11.2017 | Smt. J. V. Pekhale-Purkar, Metropolitan Magistrate, 21 st Court, Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 25.11.2017 | Shri. Dipak Chattopadhyay, Member of Juvenile Justice Board (City), Umerkhadi, Mumbai. | Juvenile Justice Board, Umerkhadi, Mumbai |
| 26.11.2017 | Shri. P. R. Shinde, Principal Magistrate, Juvenile Justice Board (City), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| <u>DECEMBER - 2017</u> | | |
| 01.12.2017 | Ms. Madhu Madhavan, Member of Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 03.12.2017 | Ms. Pournima Kulkarni, Member of Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 09.12.2017 | Smt. Arokia Mary Chettiar, Member of Juvenile Justice Board (City), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 10.12.2017 | Smt. J. V. Pekhale-Purkar, Metropolitan Magistrate, 21 st Court, Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |

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| 17.12.2017 | Shri. Dipak Chattopadhyay, Member of Juvenile Justice Board (City), Umerkhadi, Mumbai. | Juvenile Justice Board, Umerkhadi, Mumbai |
| 23.12.2017 | Shri. P. R. Shinde, Principal Magistrate, Juvenile Justice Board (City), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 24.12.2017 | Ms. Madhu Madhavan, Member of Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 25.12.2017 | Ms. Pournima Kulkarni, Member of Juvenile Justice Board (Suburb), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |
| 31.12.2017 | Smt. Arokia Mary Chettiar, Member of Juvenile Justice Board (City), Umerkhadi, Mumbai | Juvenile Justice Board, Umerkhadi, Mumbai |

Members of the staff consisting of Class-III & Class-IV of Juvenile Justice Board (City/Suburban), Umerkhadi, Mumbai shall attend Holiday Remand duty on Sundays and Holidays.


 12-09-2017
 (S. R. YADAV)
 Chief Metropolitan Magistrate,
 Esplanade, Mumbai

Copy forwarded with compliments to :

1. The Hon'ble Registrar General, High Court, Bombay.
2. The Hon'ble Registrar (Inspection-I), High Court, Bombay.

C.C. to :

1. All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai.
2. Principal Magistrates, Juvenile Justice Board of City & Suburb, Dongri, Mumbai.
3. Registrar, Esplanade, Mumbai.
4. Presidents/Secretaries of Advocates Bar Associations of all Center of Courts, Mumbai.
5. Municipal Commissioner, Mumbai.
6. Commissioner of Police, Mumbai (with a request to circulate this Office Order to all the Police Stations/ Units/Branches in Mumbai City & Suburban).
7. Chief Police Prosecutor, Mumbai
8. The Inspector of Police (W.Rly), Mumbai Central.
9. The Inspector of Police (C.Rly), C.S.T.
10. Concerned Members of Juvenile Justice Board, City & Suburb, Dongri, Mumbai.
11. Dy. Registrar/Asst. Registrars/Sr. Judicial Clerk/Controlling J.C. of all Centre of Courts.
12. Office Superintendent/Head Clerk.
13. Gazette Section/Statement Section/Confidential Section/Stationery Section.
14. Server Section, Esplanade/Office Order File/Select File.